

Dak Register For Month Starting on 01/01/2022

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diary No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
1/2022	03/01/2022	F.NO. 49(1)/ MEDICAL CLAIM /CESTAT/2017-PART-III	CESTAT, ALLAHABAD	Medical Reimbursement claim	Administration Section			
2/2022	03/01/2022	NIL	PUSHKAR SINGH, MTS	Medical Reimbursement claim		AR(Admin)		
3/2022	03/01/2022	BILL NO. DEC/12/CAT/2021	RAJEEV KUMAR, ADVOCATE	O.A. No. 2363/2018 tilted as Sh. Narendra Kumar Bajpai V/s Union of India		AR(Admin)		
4/2022	03/01/2022	NIL	LUMIERE LAW PARTNERS	Application requesting early constitution of the larger bench by the Hon President	PA to Registrar			
5/2022	03/01/2022	NIL	TAXMANN	Lib book	Library			
6/2022	03/01/2022	F.NO. 16(1)/ACCO&GH/CESTAT/ALD/2015-PART-II	MANAS KUMAR SINHA, AR	Licence Fee amount	PA to Registrar			

				reg.				
7/20 22	03/0 1/20 22	F.NO. 01/CESTAT/BANG/RCS	CESTAT, BANGALOR E	Children Education Allowance	Admin istratio n Sectio n			
8/20 22	03/0 1/20 22	F.NO. 49(1)/MEDICAL CLAIM/CESTAT/2017-PART- III	CESTAT, ALLAHABA D	Medical Reimburse ment claim	Admin istratio n Sectio n			
9/20 22	03/0 1/20 22	F.NO. 08/CESTAT/BANG/ELT	CESTAT, BANGALOR E	ELT & GST Book and Excuse- CD	Admin istratio n Sectio n			
10/2 022	03/0 1/20 22	NIL	HARSHITA PANDEY, AR	Leave reg.	Admin istratio n Sectio n			
11/2 022	03/0 1/20 22	NIL	BINEESH KUMAR, K.S, REGISTRAR	Joining report after availing leave	Admin istratio n Sectio n			
12/2 022	03/0 1/20 22	F.NO. CESTAT/MUM/ADMIN/OFFIC E STRENGTH/2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Filing of vacant posts at CESTAT, Mumbai		AR(Adm n)		
13/2 022	03/0 1/20 22	NIL	SUNIL KUMAR, LDC	request for update of my current address for further office use.		AR(Adm n)		
14/2 022	03/0 1/20 22	F.NO. CESTAT/MUM	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Course completion & Joining report of Sh Rohit Kumar	Admin istratio n Sectio n			

				Shukla, DR				
15/2 022	03/0 1/20 22	F.NO. CESTAT/MUM	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Course completion & Joining report of Sh Uma Shankar Verma, DR		AR(Adm n)		
16/2 022	03/0 1/20 22	NIL DTD 03.01.22	HARSHITA PANDEY, AR	Service certificate for address proof and updating the same in office records	Admin istratio n Sectio n			
17/2 022	03/0 1/20 22	NIL	DOROTHY JOSEPH, STENO GRADE I	Joining report after availing leave		AR(Adm n)		
18/2 022	03/0 1/20 22	NIL	CA ROMA BAJPAI	Applicatio n for the post of CESTAT Member		AR(Adm n)		
19/2 022	03/0 1/20 22	F.NO. 3-6/2021-P&P-I (VOL.II)	R. RAJAKANN U, UNDER SECRETARY	Reporting of vacancies of CGL 2021		AR(Adm n)		
20/2 022	03/0 1/20 22	NIL	DR, CESTAT, CHANDIGAR H	1 day CL & Leave encashmen t form in r/o Sh Ashok Jindal, M(J)		AR(Adm n)		
21/2 022	03/0 1/20 22	F.NO. E-12014/1/2021-HINDI-4 D.O.R.D>O.R	KIRAN GIDIYAL	Reg. Hindi report		AR(Adm n)		

22/2 022	03/0 1/20 22	C.NO. VIII/CUS PREV/REVIEW/165/MISC. CORRESPONDENCE/2019-20	ADDITIONA L COMMISSIO NER(REVIE W)	Request to inform status of appeal filed if any against OIO	DR(J)			
23/2 022	03/0 1/20 22	C.NO. VIII/CUS. PREV/REVIEW/451/AKASH KUMAR/2021/15718	ADDITIONA L COMMISSIO NER, CUSTOMS PREVENTIV E, NCH	Request to inform status of appeal filed if any against OIO	DR(J)			
24/2 022	03/0 1/20 22	NIL	DR CONSTRUCT ION	Appeal filed against Order in Appeal No. BHO- EXCUS- 001-APP- 066-21-22	DR(J)			
25/2 022	03/0 1/20 22	NIL	CENTAX	Library Book	Librar y			
26/2 022	04/0 1/20 22	F.NO, 33/CESTAT/HYD/TOUR/16	T.VISWA PRAKASH, DR, CESTAT, HYDERABA D	Request to issue tour order to visit CESTAT, Bangalore		AR(Adm n)		
27/2 022	04/0 1/20 22	F.NO. 11/27/2020-IFU III	P.K.JHA, UNDER SECRETARY	Air Travel on official account- Stoppage of credit facility by Air India	CT Sectio n			
28/2 022	04/0 1/20 22	F.NO. 41016/3/2021-ESTT. (RES-II)	S.P. PANT, DEPUTY SECRETARY TO THE GOI	Press clipping reg. 42000 posts of reserved		AR(Adm n)		

				category vacant in Centre - Non-receipt of information within the prescribed time limit.				
29/2022	04/01/2022	NIL DTD 04.01.22	ARCHANA, STENO-II	Correction in the Appeal Uploaded	PA to Registrar			
30/2022	04/01/2022	F.NO. 11/CESTAT/HYD/ADMIN/15-II/224	T.VISWA PRAKASH, DR, CESTAT, HYDERABAD	Forwarding of list of closed holiday during year 2022 for Central Govt. offices located in Telegana state	CT Section			
31/2022	04/01/2022	NIL DTD 3.1.22	HARSHITA PANDEY, AR	CGHS card issuance	CT Section			
32/2022	04/01/2022	NIL DTD 3.1.22	ANIL CHOUDHARY MEMBER (J)	Permission for Relisting	PA to Registrar			
33/2022	04/01/2022	NIL DTD 3.1.22	P. ANJANI KUMAR M(T)	Extension of period to pronounce reserved order	PA to Registrar			
34/2022	04/01/2022	F.NO. 07/STAT/CESTAT/KOL/09	DR, CESTAT, KOLKATA	Report for E-hearing application Dec 2021	DR(J)			
35/2022	04/01/2022	F.NO.21/CESTAT/HYD/M-	DR,	Monthly	DR(J)			

022	1/20 22	STAT/15	CESYAT, HYDERABA D	statement for the month of Dec 2021				
36/2 022	04/0 1/20 22	NIL	MANAS KUMAR SINHA, AR	Monthly statement for the month of Dec 2021	DR(J)			
37/2 022	04/0 1/20 22	F.NO. 7(STAT)CESTAT/CAL/06	DR, CESTAT, KOLKATA	Institution, Disposal and Pendency etc for the month of DEc 2021	DR(J)			
38/2 022	04/0 1/20 22	F.NO. D-6(1)/E- HEARING/CESTAT/CHE/2020	AR, CESTAT CHENNAI	Monthly Report of List of E- hearing cases	DR(J)			
39/2 022	04/0 1/20 22	F.NO. 11/CESTAT/HYD/ADMN/15- II/222	T.VISWA PRAKASH, DR, CESTAT, HYDERABA D	Request to provide Server to CESTAT, Hyderabad		AR(Com p.)		
40/2 022	04/0 1/20 22	F.NO. 11/CESTAT/HYD/ADMIN/15- II/223	T.VISWA PRAKASH, DR, CESTAT, HYDERABA D	Request to provide Server to CESTAT, Hyderabad		AR(c omp)		
41/2 022	04/0 1/20 22	NIL	MANU, ASSISTANT SOLICITOR GENERAL OF INDIA	OP CAT No. 66 of 2021 before the Hon High Court of Kerala Interim Order		AR(Adm n)		
42/2 022	04/0 1/20 22	F.NO. A-24(10/LEAVE FILE/MS-DR/CHE/2021	BALASUBR AMANI S, AR	Forwardin g of Extension of Leave		AR(Adm n)		

				Application And Joining Report of Sh. Mohinder Singh, DR				
43/2022	04/01/2022	F.NO. 69/PERSN./CESTAT/KOL/2021/377	T.K.SARKAR, DR	Resignation letter of Sh. Rajan Mishra, MTS		AR(Admn)		
44/2022	04/01/2022	F.NO. A-24910/LEAVE FILE/MS-DR/CHE/2021	BALASUBRAMANI S, AR	Forwarding of leave application of Sh. Mohinder Singh, DR		AR(Admn)		
45/2022	04/01/2022	F.NO. 18(1)/MISC/CESTAT/ALD/2015-PART-III	M.K.SINHA, AR	Annual Increment of officials	Administration Section			
46/2022	04/01/2022	F.NO. 41(1)/OUT SOURCE/STTENO/CESTAT/2016	MANAS KUMAR SINHA, AR	financial Sanction for out source	Administration Section			
47/2022	04/01/2022	F.NO. 39(1)/OUT SOURCE/MTS/CESTAT/2016	MANAS KUMAR SINHA, AR, ALLAHABAD	financial Sanction for out source	Administration Section			
48/2022	04/01/2022	F.NO. 49(1)/MEDICAL CLAIM/CESTAT/2017-PART-III	MANAS KUMAR SINHA, AR, ALLAHABAD	Medical Reimbursement claim	Administration Section			
49/2022	04/01/2022	NIL	REKHA SHEKHAWAT, STENO-I	Monthly Disposal Statement of Appeal of Dec 2021	PA			

50/2 022	04/0 1/20 22	NIL	SULEKHA BEEVI C.S, M(J)	Monthly Disposal Statement of Appeal of Dec 2021	PA			
51/2 022	04/0 1/20 22	NIL	DR, SINGLE MEMBER APPEAL BRANCH	E-hearing Cause List	PA			
52/2 022	04/0 1/20 22	NIL	DR/ AR, CENTRAL REGISTRY	Cause list for E- hearing of defect cases	PA			
53/2 022	04/0 1/20 22	NIL	DR, CUSTOMS APPEAL BRANCH	E-hearing Cause List	PA			
54/2 022	04/0 1/20 22	F.NO. PF/CESTAT/ADMIN/MUM/DH ARMENDER/782	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Service Book in r/o Sh. Dharmend er (MTS)		AR(Adm n)		
55/2 022	04/0 1/20 22	F.NO. PF?CESTAT/MUM/ADMN/AR PIT JAIN/783	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Service Book in R/o Sh. Arpit Jain, MTS		AR(Adm n)		
56/2 022	04/0 1/20 22	F.NO. PF/CESTAT/ADMIN/MUM/SH ENAJ BANO/784	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Service Book in r/o Shenaj Bano		AR(Adm n)		
57/2 022	05/0 1/20 22	NIL DATED 04.01.2022	CESTAT, MUMBAI	OA no. 724 of 2019 Dr. Suvendu Kumar Pati vs. Min. of Finance		AR(Admi n)		
58/2	05/0	F NO. D-24(1)/NIC	MOHINDER	Hiring of	Admin	hand		

022	1/20 22	CORRES/CHE/2012 DATED 04.01.2022	SINGH, DR, CESTAT, CHENNAI	Technical Manpower through NICSI	istratio n Sectio n	ed over to Com puter Secti on by Admi n sectio n		
59/2 022	05/0 1/20 22	NIL DATED 05.01.2022	PARMOD KUMAR, STENO GR-I	Leave application		AR(Admi n)		
60/2 022	05/0 1/20 22	F. NO. A-14015/03/2017- COORD. DATED 31.12.2021	XAVIER TOPPO, US TO GOI, DEPTT. OF REVENUE, MINISTRY OF FINANCE, NORTH BLOCK	Reservatio n in promotion to persons with benchmark disabilities		AR(Admi n)		
61/2 022	05/0 1/20 22	C. NO. DELHI/WEST/HQS/SAMIKSH A/CESTAT/SATYAM/350/2021 /74 DATED 04.01.2022	COMMISSIO NER, CENTRAL TAX, CGST DELHI WEST	Request for providing certified copy of CESTAT Final Order No. ST/51779/ 2021 in respect of Satyam Cineplexes Ltd.	DR(J)			
62/2 022	05/0 1/20 22	F. NO. 01/CESTAT/BANG/RR DATED 04.01.2022	DR, CESTAT, BANGALOR E	Monthly Report for e-hearing for December 2021	DR(J)			

63/2022	05/01/2022	NIL DATED 03.01.2022	AR/DR,CESTAT, MUMBAI	Submission of monthly statement for the month of December 2021	DR(J)			
64/2022	05/01/2022	NIL DATED 04.01.2022	SEEMA SADANA, SPS	Permission for deletion of uploaded order from website	PA to Registrar			
65/2022	05/01/2022	NIL	ANIL CHOUDHARY, M(J), CESTAT, DELHI	Monthly Disposal Statement for December 2021	PA			
66/2022	05/01/2022	NIL DATED 05.01.2022	DR-SM BRANCH, NEW DELHI	Supplementary E-hearing causelist	PA			
67/2022	05/01/2022	NIL DATED 04.01.2022	P. K. CHOUDHARY, M(J), CESTAT, KOLKATA	Monthly Disposal Statement for December 2021	PA			
68/2022	05/01/2022	NIL DATED 04.01.2022	S. D. DAS, PA /P. DINESHA, M(J), CESTAT, CHENNAI	Unsigned Monthly Disposal Statement for December 2021	PA			
69/2022	05/01/2022	CESTAT/AHM/M(J)/DISPOSAL 2021/4 DATED 04.01.2022	SH. RAMESH NAIR, M(J), CESTAT, AHMEDABAD	Monthly Disposal Statement for December 2021	PA			
70/2	05/0	NIL	CAT,	Order		AR(

022	1/20 22		MUMBAI	Sheet		Admi n)		
71/2 022	05/0 1/20 22	C. NO. IV(16)/GST/DELHI- SOUTH/CESTAT/JETFLEET/77 2/2021-21 DATED 30.12.2021	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy in the case of Jetfleet Pvt. Ltd.	DR(J)			
72/2 022	05/0 1/20 22	F. NO. A-24(1)/LEAVE FILE/MS-DR/CHE/2021 DATED 03.01.2022	BALASUBR AMANI S., AR, CESTAT, CHENNAI	Forwardin g of extension of leave application and joining report of Sh. Mohinder Singh, DR, CESTAT, Chennai		AR(Admi n)		
73/2 022	05/0 1/20 22	NIL	TAXMANN	Magazine	Librar y			
74/2 022	06/0 1/20 22	F.NO. 15/04/2018-IFU III(PT.3)	P.K.JHA, UNDER SECRETARY	Air travel on official account- stoppage of credit facility by Air India	CT Sectio n			
75/2 022	07/0 1/20 22	CESTAT/AHD/11/2016/6 DATED 03.01.2022	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDABA D	Periodical increment certifcate in respect of Sh. Santosh Kumar Tiwari, AR, CESTAT, Ahmedaba d		AR(Admi n)		
76/2 022	07/0 1/20	F. NO. 04/CESTAT/BANG/XEROX	CESTAT, BANGALOR	Bill payment to		AR(Admi		

	22	DATED 06.01.22	E	ANugraha Agencies and Prabath Typing Centre, Bangalore		n)		
77/2022	07/01/2022	F. NO. 01/CESTAT/BANG/BIOMETRIC DATED 06.01.2022	CESTAT, BANGALORE	Bill for AMC for Star Link face reader machine		AR(Admin)		
78/2022	07/01/2022	F. NO. 01/CESTAT/BANG/ELECT DATED 06.01.2022	CESTAT, BANGALORE	Electricity bills for December 2021		AR(Admin)		
79/2022	07/01/2022	F. NO. 05/CESTAT/BANG/WATER	CESTAT, BANGALORE	Bill for water for November 21		AR(Admin)		
80/2022	07/01/2022	F. NO. 01/CESTAT/BANG/NEWS DATED 04.01.2022	CESTAT, BANGALORE	Re-imbursement of newspaper charges for July to December 2021		AR(Admin)		
81/2022	07/01/2022	F. NO. 05/CESTAT/BANG/RENT DATED 06.01.2022	CESTAT, BANGALORE	Rent bills for December 2021		AR(Admin)		
82/2022	07/01/2022	F. NO. 25(1)/FM/CESTAT/ALLD/2015 DATED 05.01.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Bill for payment of SPA booking charge under BNPL Scheme for December 2021		AR(Admin)		
83/2022	07/01/2022	F. NO. 32(1)/BIO-	MANAS	Bill for		AR(Admin)		

022	1/20 22	ATTENDENCE/CESTAT/ALL D/2016 DATED 06.01.2022	KUMAR SINHA, AR, CESTAT, ALLAHABA D	AMC for Star Link face reader machine		Admi n)		
84/2 022	07/0 1/20 22	F. NO. 34(1)/LIB/CESTAT/ALD-2016 DATED 06.01.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABA D	Quotation from Centex Publicatio n for renewal of subscriptio n of Excise Law times, GST Law Times Books & GST- Excus CD for 2021		AR(Admi n)		
85/2 022	07/0 1/20 22	F. NO. 16(1)/ACCO&GH/CESTAT/AL LD/2015-PART-II DATED 05.01.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABA D	Electricity bill for December 2021		AR(Admi n)		
86/2 022	07/0 1/20 22	FILE NO. 49(1)/MEDICAL CLAIM/CESTAT/2017-PART- III DATED 06.01.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABA D	Medical Reimburse ment Claim Form		AR(Admi n)		
87/2 022	07/0 1/20 22	F. NO. CESTAT/MUMBAI/MTNL/202 0 DATED 31.12.2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Engageme nt of TTBS for leased line internet service for CESTAT, Mumbai		AR(Com p)		
88/2 022	07/0 1/20 22	F. NO. D-6(1)/E- HEARING/CESTAT/CHE/2020 DATED 03.01.2022	AR, CESTAT, CHENNAI	Monthly report of list of e- hearing	DR(J)			

				cases				
89/2 022	07/0 1/20 22	F. NO. 6/17/WEEKLY STATEMENT/CESTAT/CHD- 2020-II DATED 07.01.2022	DR, CESTAT, CHANDIGAR H	Weekly Statement of matters for e- hearing from 31.12.2021 to 06.01.2021	DR(J)			
90/2 022	07/0 1/20 22	F. NO. CESTAT-AHD/E- HEARING/2020 DATED 06.01.2022	AR/TO, CESTAT, AHMEDABA D	Report for e-hearing appeal and applicatio ns for the period w.e.f. 01.12.2021 to 31.12.2021	DR(J)			
91/2 022	07/0 1/20 22	F. NO. CESTAT- AHD/JUD/01/07 DATED 06.01.2022	AR, CESTAT, AHMEDABA D	Statement pendency, institution and disposal of appeals and stay applicatio ns	DR(J)			
92/2 022	07/0 1/20 22	NIL DATED 04.01.2022	M/S. DR. CONSTRUCT ION PROP. (DASHARTH PRASAD PATEL)	Appeal filed against order in appeal No. BHO- EXCUS- 001-APP- 066-21-22 dated 22.07.2021 by Dashrath Prasad Patel, Ward No.	DR(J)			

				9, Sindhi Camp, Civil Ward, Damoh (M.P.)				
93/2022	07/01/2022	F. NO. 33/CESTAT/BANG/OSP DATED 03.01.2022	DR, CESTAT, BANGALORE	Intimation of supply of outsourcing posts for CESTAT, Bangalore through GeM	CT Section			
94/2022	07/01/2022	NIL DATED 07.01.2022	ANIL CHOUDHARY, M(J), CESTAT, DELHI	Permission for pronouncement of order	PA to Registrar			
95/2022	07/01/2022	NIL DATED 07.01.2022	T. VISHWAPRAKASH, DR, CESTAT, HYDERABAD	Request for Roster on 10.01.2022 (afternoon) for CESTAT, Hyderabad	PA to Registrar			
96/2022	07/01/2022	NIL	RACHNA GUPTA, M(J), CESTAT, NEW DELHI	Monthly Disposal Statement for December 2021	PA			
97/2022	07/01/2022	NIL	S. K. MOHANTY, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for December 2021	PA			
98/2022	07/01/2022	NIL	RAJU, MEMBER (T), CESTAT, AHMEDABA	Monthly Disposal Statement for	PA			

			D	December 2021				
99/2022	07/01/2022	NIL DATED 03.01.2022	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Monthly Disposal Statement for December 2021	PA			
100/2022	07/01/2022	CESTAT/AHM/M(J)/DISPOSAL 2021/4 DATED 04.01.2022	RAMESH NAIR, M(J), CESTAT, AHMEDABAD	Monthly Disposal Statement for December 2021	PA			
101/2022	07/01/2022	NIL	P. V. SUBBARAO, MEMBER (T), CESTAT, HYDERABAD	Monthly Disposal Statement for December 2021	PA			
102/2022	07/01/2022	NIL DATED 04.01.2022	DR. S. K. PATI, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for December 2021	PA			
103/2022	07/01/2022	NIL DATED 06.01.2022	DR, SINGLE MEMBER BRANCH	E-hearing causelist	PA			
104/2022	07/01/2022	NIL DATED 06.01.2022	DR/AR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Central Registry Cause list for e-hearing of defect cases	PA			
105/2022	10/01/2022	F.NO. 33/CESTAT/HYD/TOUR/16/01	T.VISWA PRAKASH, DR, CESTAT, HYDERABAD	Request to issue tour order to visit CESTAT, Bangalore		AR(Admn)		
106/	10/0	F.NO.	T.K.SARKAR	Correction		AR(

2022	1/2022	69/PERSN./CESTAT/KOL/2021	, DR	of name of Sh Rajan Mishra in reliving order	Admn)			
107/2022	10/01/2022	F.NO. 13(1)/T&I/CE						
108/2022	10/01/2022	F.NO. 13(1)/T&I/CESTAT/ALLAHABAD/2015-PART-II	MANAS KUMAR SINHA, AR	Telephone bills for December 2021	Admin istration Section			
109/2022	10/01/2022	F.NO. 21/CESTAT/HYD/M-STAT/15/02	DR, CESTAT, HYDERABAD	Monthly Statement for the month of Dec 2021	DR(J)			
110/2022	10/01/2022	F.NO. 17(1)/MS/CESTAT/ALD/2018-19	MANAS KUMAR SINHA, AR, ALLAHABAD	Pendency of Single Member Bench cases	DR(J)			
111/2022	10/01/2022	F.NO. 17(1)/MS/CESTAT/ALD/2018-19	MANAS KUMAR SINHA, AR, ALLAHABAD	Monthly statement for the month of Dec 2021	DR(J)			
112/2022	10/01/2022	NIL	DR, CESTAT, BANGALORE	Statement showing break up of pending appeals for the month of Dec-2021	DR(J)			
113/2022	10/01/2022	F.NO. 01/CESTAT/BANG/RR	DR, CESTAT, BANGALORE	Monthly report for E-hearing for Dec 2021	DR(J)			
114/2022	10/01/2022	NIL	MUKESH GUPTA, DR	Report of the matters	DR(J)			

2	22				taken up for E-hearing during month of Dec 2021				
115/2022	10/01/2022	NIL DTD 07.01.22	SHENAJ BANO, STENO GR-II	Correction in the uploaded Appeal	PA to Registrar				
116/2022	10/01/2022	NIL DTD 07.01.22	ANIL CHOUDHARY MEMBER (J)	Reg. Relisting the orders	PA to Registrar				
117/2022	10/01/2022	F.NO. 17(1)/MS/CESTAT/ALD/2018-19	MANAS KUMAR SINHA, AR, ALLAHABAD	Bench wise Disposal of cases during month of Dec 2021	PA				
118/2022	10/01/2022	NIL DTD 04.01.22	HARSHITA PANDEY, AR	Circular dtd 04.01.22	PA				
119/2022	11/01/2022	57/04/2019-P&PW(B) DATED 04.01.2022	S. CHAKRABARTI, US TO GOI, LOKNAYAK BHAWAN, KHAN MARKET	Coverage under CCS(Pension) Rules, 1972 in place of NPS of those CG employees whose selection for appointment were finalised bf. 01.01.2004 but joined Govt service on	AR(Admin)				

				or after 01.01.2004				
120/ 202 2	11/0 1/20 22	NIL DATED 06.01.2022	SATPAL SINGH, MTS	Joining Report		AR(Admi n)		
121/ 202 2	11/0 1/20 22	NIL DATED 06.01.2022	SATPAL SINGH, MTS	Leave application		AR(Admi n)		
122/ 202 2	11/0 1/20 22	NIL DATED 10.02.2022	ANIL CHOUDHAR Y, M(J), CESTAT, DELHI	Revised Statement of Immovabl e Property for the year 2021 (as on 01.01.2022)		AR(Admi n)		
123/ 202 2	11/0 1/20 22	NIL DATED 10.01.2022	SEEMA SADANA, SPS	Permission for correction in uploaded order	PA to Registr ar			
124/ 202 2	11/0 1/20 22	NIL DATED 10.01.2022	N. RAJA, SPS, CESTAT, BANGALOR E	Permission to delete uploaded order	PA to Registr ar			
125/ 202 2	11/0 1/20 22	NIL DATED 10.01.2022	HEAD CLERK, CESTAT, HYDERABA D	Request for correction (Kind Attention : Mr. J. K. Gowle)	PA to Registr ar			
126/ 202 2	11/0 1/20 22	NIL DATED 08.11.2021	SUNIL KUMAR DHARESHW AR, SENIOR VICE PRESIDENT & GLOBAL HEAD OF	Cases pending before CESTAT, Bangalore - setting up of pmt bench	PA to Registr ar			

			TAX AND ACCOUNTING, INFOSYS LIMITED					
127/2022	11/01/2022	NIL	C. J. MATHEW, M(T), CESTAT, MUMBAI	Monthly Disposal Statement for December 2021	PA			
128/2022	11/01/2022	NIL DATED 06.01.2022	M/S.K.S. SINGH CONTRACTOR DAMOH (M.P.)	Appeal in Form ST-5 filed by M/s.K.S.Singh Contractor Damoh, 753-Civil Ward No.03 filed against O-I-A No. BHO-Excus-001-App-140-21-22 dtd 05.10.21 passed by Commissioner (Appeals), CGST&CE, Bhopal	DR(J)			
129/2022	12/01/2022	F.NO. 7(STAT)CESTAT/CAL/06/280	DR, CESTAT, KOLKATA	Institution, Disposal and Pendency etc for the month of DEc 2021	DR(J)			
130/2022	12/01/2022	F.NO. 07/STAT/CESTAT/KOL/09/380	DR, CESTAT, KOLKATA	Report for E-hearing application	DR(J)			

					of Dec 2021				
131/2022	12/01/2022	F.NO. IV(16)CA/27/2017/190	C.P. GOYAL, PR. COMMISSIONER	Engagement of the special counsel in Appeal No. ST/50961/2017-CU(DB)	DR(J)				
132/2022	12/01/2022	D.NO. 51732-2021	NARAINLEELA PRINTS	Appeal reg.	DR(J)				
133/2022	12/01/2022	F.NO. 01/CESTAT/BANG/BNPL	CESTAT, BANGALORE	BNPL Invoice Bill	Administration Section				
134/2022	12/01/2022	F.NO 07/CESTAT/BANG/HIRING TAXI	CESTAT, BANGALORE	Hiring cars for CESTAT, Bangalore	Administration Section				
135/2022	12/01/2022	F.NO. 10/04/2020/P&P-II(V.II)	GOI, MIN OF PERSONNEL PUBLIC GRIEVANCE AND PENSIONS	Stenographer grade C and D exam 2020 seeking suitability of disability for the post for reported vacancies	AR(Admn)				
136/2022	12/01/2022	NIL	PARMOD KUMAR, STENO. GR. I	EL for two days	AR(Admn)				
137/2022	12/01/2022	F.NO. D 32020/11/2007-GAR	RAKESH KUMAR, UNDER SECRETARY TO GOI	Observation of Swachhata pakhwada in Dept of	AR(Admn)				

				Revenue				
138/ 202 2	12/0 1/20 22	F.NO. 26(3)/NKB-M(T) (RETD)/CESTAT/ADMN-19	MIN OF LAW AND JUSTICE	Nominatio n to Sr. Central Govt counsel in the cases of Sh Narendra Kumar Bajpai (Retd)		AR(Adm n)		
139/ 202 2	12/0 1/20 22	F.NO. A-24(1)/LEAVE FILE/MS-DR/CHE/2021	BALASUBR AMANI S, AR	Forwardin g of leave app of Sh. Mohinder Singh, DR		AR(Adm n)		
140/ 202 2	12/0 1/20 22	F.NO. A-19(1)/PERS.FILE/MS- DR/CHE/2021	BALASUBR AMANI S, AR	Forwardin g of details of family		AR(Adm n)		
141/ 202 2	12/0 1/20 22	F.NO. A-19(1)/PERS.FILE/BS- AR/CHE/2021	MOHINDER SINGH,DR	Intimation reg applying for the post of Central labour service		AR(Adm n)		
142/ 202 2	12/0 1/20 22	F.NO. 04/CESTAT/HYD/PF/VJ/16/06	T.VISWA PRAKASH, DR, CESTAT, HYDERABA D	Forwardin g of Representa tion submitted by Smt. Vanam Jayasree, Steno Gr- III		AR(Adm n)		
143/ 202 2	12/0 1/20 22	NIL	SULEKHA BEEVI C.S, M(J)	Request for EL		AR(Adm n)		
144/ 202 2	12/0 1/20 22	F.NO. A-19(2)/PERS.FILE/MS- DR/CHE/2021	BALASUBR AMANI S, AR	Intimation under Rule 18(2) of		AR(Adm n)		

				CCS for immovable property of Sh Mohinder Singh, DR				
145/2022	12/01/2022	NIL DTD 07.01.22	S. MUKHERJEE, SPS	Immovable property return		AR(Admn)		
146/2022	12/01/2022	NIL	P.K.CHOUDHARY, MEMBER(J)	Immovable property returns for the 2021		AR(Admn)		
147/2022	12/01/2022	NIL	DR, CESTAT, CHANDIGARH	Leave application of Sh. Kripa Shanker, DR		AR(Admn)		
148/2022	12/01/2022	NIL	T.K.SARKAR, DR	Immovable property returns for the 2021		AR(Admn)		
149/2022	12/01/2022	NIL	V.P. PANDEY, DR	Forwarding of application for online training in litigation management LTM		AR(Admn)		
150/2022	12/01/2022	NIL	CHANDER KANTA, SPS	Immovable property returns for the 2021		AR(Admn)		
151/2022	12/01/2022	NIL	LALIT PRASAD PANT, SPS	Immovable property returns for the 2021		AR(Admn)		
152/2022	12/01/2022	F.NO. 10/04/2020/P &P-II(V.II)	M. MRINAL, UNDER SECRETARY TO GOI	Stenographer grade C and D exam 2020		AR(Admn)		

				seeking suitability of disability for the post for reported vacancies				
153/2022	12/01/2022	F.NO. A. 12026/03/2020-AD. 1C(CESTAT)	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Selection for the post of Member in CESTAT		AR(Admn)		
154/2022	12/01/2022	NIL	PAY AND ACCOUNT OFFICE	Service Book regarding		AR(Admn)		
155/2022	12/01/2022	F.NO. D-24(1)/NIC CORRES/CHE/2012	MOHINDER SINGH,DR	Hiring of Technical Manpower through NICS		AR(comp)		
156/2022	12/01/2022	NIL	SPS TO HON PRESIDENT, CESTAT	Bill of Railtel	Account Section			
157/2022	12/01/2022	NIL DTD 11.01.22	SANJIV SRIVASTAVA, MEMBER(T)	Permission to work from residence at NOIDA during the period of pandemic	PA			
158/2022	12/01/2022	NIL DTD 06.01.22	RATHINDRA NATH BANDYOPA DHYAY, ADVOCATE	Customs appeal No. 76930 of 2019 reg.	DR(J)			
159/2022	12/01/2022	F.NO. CESTAT/WZB/PAK/2021	P.ANJANI KUMAR, M(T)	Extension of period of pronounce reserved orders	PA to Registrar			

160/ 202 2	13/0 1/20 22	F. NO. PF/RKS/CESTAT/MUM DATED 11.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Training from ISTM		AR(Admi n)		
161/ 202 2	13/0 1/20 22	NO. PAO/REV/PENSION/2020- 21/2025-26 DATED 07.01.2022	KAVITA KALRA, SR. ACCOUNTS OFFICER, P&AOFFICE, M/O FINANCE, DEPTT.OF REVENUE CHURCH ROAD HUTMENTS, NEW DELHI 1	Revision of pension of Sh. NK Bajpai, Member under 7th CPC in O.A. No. 2363 of 2018		AR(Admi n)		
162/ 202 2	13/0 1/20 22	F. NO. 3-7/2021-P&P-I (VOL. II) DATED 07.01.2022	R. RAJAKANN U, UNDER SECRETARY (P&P-I)	Reporting of vacancies of combined higher secondary (10+2) level Examinati on 2021		AR(Admi n)		
163/ 202 2	13/0 1/20 22	F.1/43(5)/2017-R.II DATED 10.01.2022	DEVENDRA KUMAR, UNDER SECRETARY (R.II) UPSC, NEW DELHI	ASGI/CL/ UPSC/202 1 dtd 06.12.21 of Sh. Manu S., ASGI, Kerala HC reg. interim orders dtd 23.11.21 and 03.12.21 at Ernakulam		AR(Admi n)		

				in OP (CAT) No. 66/2021 filed by CESTAT against order dtd 09.04.21 of CAT				
164/2022	13/01/2022	NO. 41016/3/2021-ESTT. (RES-II) DTD 21.12.21	S.P. PANT, DS TO GOI, M/O PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, DOPT, ESTABLISHMENT (RES) SECTION	OM reg. press clipping regarding "42000 posts of reserved category vacant in centre" non receipt of information within the prescribed time limit		AR(Admin)		
165/2022	13/01/2022	F. NO. 18(1)/MISC/CESTAT/ALD/2015 - PART III DATED 03.01.22	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Annual increment due w.e.f. 01.01.22	Account Section	AR(Admin)		
166/2022	13/01/2022	NIL DATED 10.01.2022	DR, CESTAT, MUMBAI	Request for allocation of additional fund under OE head	Account Section			
167/2022	13/01/2022	F. NO. CESTAT-AHD/JUD/01/07/11 DATED 06/01/22	AR, CESTAT, AHMEDABAD	Statement pendency, institution and disposal of appeals	DR(J)			

				and stay applications				
168/2022	13/01/2022	F. NO. CESTAT-AHD/E-HEARING/2020/10 DATED 06.01.22	AR/TO, CESTAT, AHMEDABAD	Report for E-hearing appeal and applications for the period w.e.f. 01/12/2021 to 31/12/2021	DR(J)			
169/2022	13/01/2022	NIL	TAXMANN	Magazine	Library			
170/2022	13/01/2022	F. NO. ST/506/2012 DATED 07.01.2022	T. K. SARKAR, DR, CESTAT, KOLKATA	M/s. National Enterprises vs. Commissioner of Central Excise, BBSR-I	PA to Registrar			
171/2022	13/01/2022	NIL DATED 12.01.2022	SEEMA SADANA, SPS	Corrections in appeal uploaded	PA to Registrar			
172/2022	13/01/2022	CESTAT/AHD/ADMN/CIRCULAR/ORDER/NOTICE/2/2013/12 DATED 31/12/2021	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDABAD	Office Order reg keeping in abeyance physical hearing of cases until further orders and continuation of e-hearing w.e.f. 03.01.22	PA to Registrar			
173/	13/0	F. NO.	DR, CESTAT,	Forwardin	PA to			

2022	1/2022	30/CESTAT/HYD/REGISTRY/2016/08 DATED 07.01.2022	HYDERABAD	g of daily order dtd 03.01.22 in D.No.305062021 of M/s. FA&CA (Traffic Accounts) South Central Railway vs. CCT, Secunderabad	Registrar			
174/2022	13/01/2022	SRF/4/2022 DATED 07.01.2022	R. KRISHNAN, ADVOCATE FOR APPELLANT	Request for transfer of 3 appeals to DB - ST/52449, 52488 & 52466/2016-similar issue pending bf. DB in ST/52490/2016	PA to Registrar			
175/2022	13/01/2022	NIL DATED 10.01.2022	T. VISHWAPRAKASH, DR, CESTAT, HYDERABAD	Request for Roster on 12.01.2022 (at 2:30 pm) for CESTAT, Hyderabad	PA to Registrar			
176/2022	13/01/2022	NIL DATED 04.01.2022	MAHESH KUMAR, SPS TO M(J), CESTAT, CHANDIGARH	Monthly Disposal Statement for December 2021 for Sh. Ashok Jindal,	PA			

				M(J), CESTAT, Chandigarh				
177/ 202 2	13/0 1/20 22	NIL DATED 10.01.2022	DR, CESTAT, CHANDIGARH	Monthly Statement for the month of December 2021	DR(J)			
178/ 202 2	13/0 1/20 22	F. NO. 01/CESTAT/BANG/MISC. DATED 12.01.2022	DR, CESTAT, BANGALORE	Bills concerning miscellaneous expenses incurred in the months of Nov and Dec 2021	AR(Admin)			
179/ 202 2	13/0 1/20 22	F. NO. 07/CESTAT/BANG/HIRING TAXI DATED 12.01.2022	DR, CESTAT, BANGALORE	Bill regarding engaging tax on hiring basis for use of Member (J) on tour for period 26.12.2021 to 08.01.2022	AR(Admin)			
180/ 202 2	13/0 1/20 22	F. NO. 07/CESTAT/BANG/HIRING TAXI DATED 12.01.2022	DR, CESTAT, BANGALORE	Bill regarding engaging tax on hiring basis for use of Member (J) on tour for period 26.12.2021 to 08.01.2022	AR(Admin)			

181/ 202 2	13/0 1/20 22	F. NO. PF/USV/CESTAT/MUM DATED 12.01.2022	DR, CESTAT, MUMBAI	Forwardin g of application of transfer from CESTAT Mumbai to CESTAT Bangalore or Ahmedaba d		AR(Admi n)		
182/ 202 2	13/0 1/20 22	F. NO. PF/RKS/CESTAT/MUM DATED 11.01.22	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Training from ISTM		AR(Admi n)		
183/ 202 2	13/0 1/20 22	NIL DATED 12.01.2022	RAMESH NAIR, M(J), CESTAT, AHMEDABA D	Permission for pronounce ment of reserved order after four months	PA to Registr ar			
184/ 202 2	13/0 1/20 22	NO. CESTAT/WZB/PAK/2021 DATED 11.01.2022	P. ANJANI KUMAR, M(T), CESTAT, MUMBAI	Extension of period to pronounce reserved orders	PA to Registr ar			
185/ 202 2	13/0 1/20 22	NIL DATED 13.01.2022	VANAM JAYASREE, STENO GR. III, CESTAT, HYDERABA D	Request for deletion of uploaded orders on the website	PA to Registr ar			
186/ 202 2	14/0 1/20 22	NIL	ATIN SHARMA, MTS	Medical Reimburse ment claim		AR(Adm n)		
187/ 202 2	14/0 1/20 22	NIL	SANJAY	Medical Reimburse ment Claim		AR(Admi n)		

188/ 202 2	17/0 1/20 22	F.NO. 29/CESTAT/BANG/TELE	CESTAT, BANGALOR E	BSNL Bangalore reg.	Admin istratio n Sectio n			
189/ 202 2	17/0 1/20 22	NIL	REGISTRAR, CESTAT, NEW DELHI	Statement of immovable property for the year 2021 (as on 01.01.2022)	Admin istratio n Sectio n			
190/ 202 2	17/0 1/20 22	F.NO. 01/CESTAT/BANG/ADMN.	DR, CESTAT, BANGALOR E	Office Order dtd 10.01.22		AR(Adm n)		
191/ 202 2	17/0 1/20 22	NIL	SWAPNIL TIWARI, AR	Intimation of applying for post through UPSC		AR(Adm n)		
192/ 202 2	17/0 1/20 22	NIL	HARSHITA PANDEY, AR	Intimation of applying for post through UPSC		AR(Adm n)		
193/ 202 2	17/0 1/20 22	NIL	VIJAY P. PANDEY, DR, CESTAT, BANGALOR E	Reliving to attend online training in Administra tion by ISTM		AR(Adm n)		
194/ 202 2	17/0 1/20 22	NIL	RANJU MADHRA, SPS	Leave reg.		AR(Adm n)		
195/ 202 2	17/0 1/20 22	NIL	KISHORE C K, COURT MASTER	Amendme nt of recruitmen t rules for the post of		AR(Adm n)		

				AR in CESTAT				
196/2022	17/01/2022	F.NO. 01/CESTAT/BANG/IPR	DR, CESTAT, BANGALORE	Forwarding of statement of Immovable Property Return for the year 2021		AR(Admn)		
197/2022	17/01/2022	NIL	P. DINESH, M(J)	Request for leave		AR(Admn)		
198/2022	17/01/2022	D. NO. 11069/2021/SEC-XVII-A	AR, SUPREME COURT OF INDIA	Misc Application No. 2026 of 2021	DR(J)			
199/2022	17/01/2022	D. NO. 51658-2021	CESTAT, NEW DELHI	TR 6 Challan dtd 29.12.21	DR(J)			
200/2022	17/01/2022	NIL	MANISH KUMAR JAISWAL, ADVOCATE	Intimation of status report on the direction of the Hon Tribunal	DR(J)			
201/2022	17/01/2022	NIL	DR, CESTAT, CHANDIGARH	Monthly Statement Report of December 2021	DR(J)			
202/2022	17/01/2022	NIL	DR, CESTAT, MUMBAI	Request for allocation of Additional fund under OE head	Account Section			
203/2022	17/01/2022	NIL	HARSHITA PANDEY, AR	Issue of visiting	CT Sectio			

2	22			card	n			
204/2022	17/01/2022	NIL	SWAPNIL TIWARI, AR	Issue of visiting card	CT Section			
205/2022	17/01/2022	NIL	MPRS LOGISTICS CARE	Customs appeal No. 76930 of 2019 reg.	PA to Registrar			
206/2022	17/01/2022	NIL	DR, SINGLE MEMBER APPEAL BRANCH	E-hearing Cause List	PA			
207/2022	17/01/2022	NIL	DR, SINGLE MEMBER APPEAL BRANCH	E-hearing Cause List of Mr. Anil Choudhary M(J)	PA			
208/2022	17/01/2022	NIL	DR, CENTRAL REGISTRY	Central registry cause list for E-hearing of defect cases	PA			
209/2022	17/01/2022	NIL	DR, CENTRAL REGISTRY	Anti dumping matters	PA			
210/2022	18/01/2022	NIL	PARMOD KUMAR, STENO. GR. I	Reg. HRA	Account Section			
211/2022	18/01/2022	NIL	PRAVEEN AGARWAL ADVOCATE	ROM Application No. E/ROM/50 210/2019	DR(J)			
212/2022	18/01/2022	C.NO. IV(16)REVIEW/GST/DELHI-SOUTH/CESTAT/NDMC/824/2021-22	GST	Supply of certified copy of CESTAT final order No.	DR(J)			

				52072/2021				
213/2022	18/01/2022	C.NO. IV(16) REVIEW/GST/DELHI-SOUTH/CESTAT/CHINA/823/2021-22	GST	Supply of certified copy of CESTAT Final Order No. 52071/2021	DR(J)			
214/2022	18/01/2022	NIL	CESTAT, NEW DELHI	Defect Dairy No. 51623/2021 reg.	DR(J)			
215/2022	18/01/2022	NIL	NEERAJ JHA, ASO	Press clipping reg. 42000 posts of reserved category vacant in Centre - Non-receipt of information within the prescribed time limit.	AR(Admn)			
216/2022	18/01/2022	NIL	SHENAJ BANO, STENO GR-II	Reg. EL	AR(Admn)			
217/2022	18/01/2022	F.NO. CESTAT/MUM/LTC GAZ/95	DR, CESTAT, MUMBAI	Final LTC Claim in R/O of Dr. S.K.Pati, Member	AR(Admn)			
218/2022	18/01/2022	NIL	P.ANJANI KUMAR, M(T)	Grant of Four days EL	AR(Admn)			
219/2022	18/01/2022	NIL	CAT, MUMBAI	O.A. 724 of 2019 reg.	AR(Admn)			

220/2022	18/01/2022	F.NO. 49(1)/MEDICAL CLAIM/CESTAT/2017-PART-III	CESTAT, ALLAHABAD	Medical Reimbursement claim		AR(Admn)		
221/2022	18/01/2022	F.NO.49(1)/MEDICAL CLAIM/CESTAT/2017-PART-III	CESTAT, ALLAHABAD	Medical Reimbursement claim in r/o Sh. Deepak Kumar, Head Clerk		AR(Admn)		
222/2022	18/01/2022	NIL	CESTAT, ALLAHABAD	Product Details with GeM Price sanctioned		AR(Admn)		
223/2022	18/01/2022	NIL	P.ANJANI KUMAR, M(T)	Disposal Statement for the month of Dec 2021	PA			
224/2022	18/01/2022	NIL	AJAY SHARMA, M(J)	Monthly Disposal Statement of Appeal of Dec 2021	PA			
225/2022	18/01/2022	NIL	SANJIV SRIVASTAVA, MEMBER(T)	Monthly Disposal Statement of Appeal of Dec 2021	PA			
226/2022	18/01/2022	F.NO. CESTAT/MUM	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Revision Application 109 of 2021 and forwarding of Vakalatnama		AR(Admn)		
227/2022	18/01/2022	NIL	HARSHITA PANDEY, AR	Statement of Immovabl		AR(Admn)		

				e property return for the year				
228/2022	18/01/2022	NIL	ANAND G. NAYAK, ADVOCATE	Reg. Appeal		AR(Admin)		
229/2022	18/01/2022	NIL	F.NO. A-13015/5/2021-CESTAT-DOR	S.Bhowmik, Under Secretary of GoI	PA to Registrar			
230/2022	20/01/2022	F.NO. A.12026/03/2020-AD.1C(CESTAT)	MIN. OF FINANNCE	Vacancy circular		AR(Admin)		
231/2022	20/01/2022	NIL	RANJU MADHRA, SPS	Two EL		AR(Admin)		
232/2022	20/01/2022	NIL	ANITHA JAYAKUMAR, SPS	Statement of the Immovable property as on 31,DEC, 2021		AR(Admin)		
233/2022	20/01/2022	NIL	PUSHKAR SINGH, MTS	Leave reg.		AR(Admin)		
234/2022	20/01/2022	NIL	PUSHKAR SINGH, MTS	Medical Reimbursement Claim		AR(Admin)		
235/2022	20/01/2022	F.NO. CCU/ARS/ NOV, 2021/CESTAT/62	RAKESH AGARWAL, DY. COMMISSIONER (AR)	Clarification reg. Disposal and Institution of cases in the monthly report of Registry	DR(J)			
236/2022	20/01/2022	NIL	HARSHITA PANDEY, ASSISTANT	Reg. Leave	Administration			

			REGISTRAR		Section			
237/2022	20/01/2022	CESTAT/AHD/ADMN/CIRCULAR/ORDER/NOTICE/2/2013/23	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDABAD	Information reg Covid-19	PA to Registrar			
238/2022	20/01/2022	NIL	AJAY SHARMA, M(J)	Disposal Statement for DEC 2021	PA			
239/2022	21/01/2022	NO. PAO/REV/PENSION/SER. VERI./2020-2021/2046 DATED 13.01.22	SR. AO, P&AO, M/O FINANCE, DEPTT. OF REVENUE, NEW DELHI	Verification of qualifying service of Mrs. Anjani, Hindi Translator		AR(Admin)		
240/2022	21/01/2022	F. NO. PF/RKS/CESTAT/MUM DATED 06.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Training from ISTM for e-tendering procedure		AR(Admin)		
241/2022	21/01/2022	F. NO. CESTAT/MUM/TA GAZ/39 DATED 13.01.2022	DR, CESTAT, MUMBAI	TA claim (Retirement) in respect of Sh. D.M. Misra, Ex-Member (Judicial)		AR(Admin)		
242/2022	21/01/2022	F. NO. CESTAT/MUM/LTC GAZ/35 DATED 13.01.2022	DR, CESTAT, MUMBAI	Final LTC claim in r/o Dr. S. K. Pati		AR(Admin)		
243/2022	21/01/2022	F. NO. PF/USV/CESTAT/MUM/30 DATED 12.01.2022	DR, CESTAT, MUMBAI	Forwarding of application of transfer from CESTAT		AR(Admin)		

				Mumbai to CESTAT Bangalore or Ahmedaba d				
244/ 202 2	21/0 1/20 22	NIL DATED 19.01.2022	SUNDAR SINGH, MTS	Leave application		AR(Admi n)		
245/ 202 2	21/0 1/20 22	F. NO. 01/CESTAT/BANG/OE DATED 19.01.2022	DR, CESTAT, BANGALOR E	payment of KEB bills, telephone bills, speed post, BNPL charges, photocopy charges & Misc. expenditur es		AR(Admi n)		
246/ 202 2	21/0 1/20 22	F. NO. CESTAT/MUM/ADMN/OA NO. 724/2019 DATED 19.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Recusing to pursue the case in O.A. 724 of 2019: Sh. Dr. S. K. Pati vs. M/o Finance		AR(Admi n)		
247/ 202 2	21/0 1/20 22	F. NO. C-18018/01/2022- COORD. DATED 13.01.2022	XAVIER TOPPO, US (COORD.), GOI, M/O FINANCE, DEPTT. OF REVENUE	Forwardin g of Court Cases		AR(Admi n)		
248/ 202 2	21/0 1/20 22	F. NO. PF/RKS/CESTAT/MUM/25 DATED 11.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Training from ISTM		AR(Admi n)		
249/ 202	21/0 1/20	F. NO. CEGAT/MUM/VVB/98 DATED 20.12.2021	ROHIT KUMAR	Correction of surname		AR(Admi		

2	22		SHUKLA, DR, CESTAT, MUMBAI	in the seniority list of head clerk		n)		
250/ 202 2	21/0 1/20 22	F. NO. CESTAT/MUMBAI/MTNL/202 0/01 DATED 31.12.2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Engagem ent of TTBS for leased line internet service for CESTAT, Mumbai		AR(Com p)		
251/ 202 2	21/0 1/20 22	F. NO. CESTAT/MUM DATED 14.12.2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Approval for one time payment of Rs. 2,83,967/- for hiring of technical manpower for 3 months through NIC		AR(Com p)		
252/ 202 2	21/0 1/20 22	F. NO. CESTAT/MUM/ADMN/O.A. NO.724/2019 DATED 04.01.2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	O.A. No. 724 of 2019: Dr. S. K. Pati vs. M/o Finance		AR(Admi n)		
253/ 202 2	21/0 1/20 22	F. NO. CESTAT/MUM/ADMIN/OFFIC E STRENGTH/2021 DATED 29.12.2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Filling of vacant posts at CESTAT, Mumbai		AR(Admi n)		
254/ 202 2	21/0 1/20 22	F. NO. PF/CESTAT/MUM/CGHS GAZ/794 DATED 30.12.2021	DR, CESTAT, MUMBAI	Forwardin g of medical reimburse ment claim of Sh. S. K. Pati,		AR(Admi n)		

				M(J)				
255/ 202 2	21/0 1/20 22	F. NO. CESTAT/MUM DATED 30.12.2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Course Completi on & joining report after attending 3 days handling of CAT (H-CAT) at ISTM from 27 Dec 21 to 29 Dec 21		AR(Admi n)		
256/ 202 2	21/0 1/20 22	F. NO. A-20(6)/PERS. FILE/NV- MTS/CHE/2018 DATED 18.01.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwardin g of application to CSIR Madras Complex in r/o Ms. Nimisha Vijayan, MTS		AR(Admi n)		
257/ 202 2	21/0 1/20 22	NIL DATED 18.01.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Form I for giving prior intimation or seeking previous sanction under Rule 18(2) of the CCS (Conduct) Rules, 1964 for transaction in r/o immovable property of Sh. P. Dinesha, M(J)		AR(Admi n)		

258/2022	21/01/2022	F. NO. A-20(6)/PERS. FILE/NV-MTS/CESTAT/CHE/2018 DATED 18.01.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Intimation regarding applying for various competitive exams		AR(Admin)		
259/2022	21/01/2022	C. NO. IV(16)/GST/DELHI-SOUTH/CESTAT/MEGA/784/2021-21/5451 DATED 14.01.2022	GST, SOUTH DELHI	Supply of certified copy of Final order in ST/51009/2017 in the case of M/s. Mega Corporation Limited, NSIC Complex, Okhla, Phase III, New Delhi	DR(J)			
260/2022	21/01/2022	C. NO. IV(16)/GST/DELHI-SOUTH/CESTAT/LAXMI/747/2021-21/5456 DATED 14.01.2022	GST, SOUTH DELHI	Supply of certified copy of Final order in r/o ST/50404/2017 in M/s. Laxmi Buildtech P. Ltd. Vasant Vihar, Delhi	DR(J)			
261/2022	21/01/2022	NIL DATED 18.01.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Weekly Report of e-hearing	DR(J)			
262/2022	21/01/2022	NIL DATED 17.01.2022	GAURAV MAURYA, ADVOCATE	Written submission in lieu of	DR(J)			

				personal appearance				
263/2022	21/01/2022	NIL DATED 17.01.2022	GAURAV MAURYA, ADVOCATE	Written submission in lieu of personal appearance	DR(J)			
264/2022	21/01/2022	NIL DATED 03.01.2022	ASST/DY. REGISTRAR, CESTAT, MUMBAI	Submission of monthly statement for the month of December 2021	DR(J)			
265/2022	21/01/2022	F. NO. PF/USV/CESTAT/MUM DATED 12.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Allotment of additional fund in salary head	Account Section			
266/2022	21/01/2022	F. NO. PF/USV/CESTAT/MUM DATED 12.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Allotment of additional fund in DTE/IT heads	Account Section			
267/2022	21/01/2022	NIL DATED 10.01.2022	SPS TO PRESIDENT	Refreshment bill reg. for the month of January 2022	Account Section			
268/2022	21/01/2022	F. NO. 01/CESTAT/BANG/OE DATED 19.01.2022	DR, CESTAT, BANGALORE	bill in r/o expense incurred against OE advance for Jul and August 2021	Account Section			
269/2022	21/01/2022	NIL DATED 10.01.2022	DR, CESTAT, MUMBAI	Request for allocation of	Account Section			

				additional fund under OE head reg.				
270/2022	21/01/2022	NIL DATED 29.12.2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Request of additional fund under DTE head	Account Section			
271/2022	21/01/2022	F. NO. 01/CESTAT/BANG/ADMN DATED 13.01.2022	DR/HOO, CESTAT, BANGALORE	Office Order	CT Section			
272/2022	21/01/2022	NIL DATED 20.01.2022	ANIL CHOUDHARY, M(J), CESTAT, DELHI	Permission for pronouncement of order	PA to Registrar			
273/2022	21/01/2022	NIL DATED 19.01.2022	T.V. UNNIKRISHNAN, SPS, CESTAT, MUMBAI	Request to delete final order from website	PA to Registrar			
274/2022	21/01/2022	NIL DATED 04.01.2022	UMA SHANKAR VERMA, DR, CESTAT, MUMBAI	Order dated 04.01.2022 issued by Dr. S.K. Pati, M(J) in C/86777/2013	PA to Registrar			
275/2022	21/01/2022	F. NO. CESTAT/MUM DATED 03.01.2022	UMA SHANKAR VERMA, DR, CESTAT, MUMBAI	Letter and ROM application in C/86777/2013 filed by Rohit Kumar Shukla, DR, CESTAT, Mumbai	PA to Registrar			

					dated 03.01.2022				
276/ 202 2	21/0 1/20 22	NIL		AR, CENTRAL REGISTRY	Cause list for e- hearing of defect cases	PA			
277/ 202 2	21/0 1/20 22	NIL		S. K. MOHANTY, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for December 2021	PA			
278/ 202 2	24/0 1/20 22	NIL		CGST	supply of certified copy of CESTAT final order	DR(J)			
279/ 202 2	24/0 1/20 22	NIL		DR, REGISTRAR, CESTAT, CHANDIGAR H	weekly statement of the matters	DR(J)			
280/ 202 2	24/0 1/20 22	NIL		DR, CESTAT, CHANDIGAR H	weekly statement of the matters	DR(J)			
281/ 202 2	24/0 1/20 22	NIL		ARVIND SHARMA, ADVOCATE	Appeal reg.	DR(J)			
282/ 202 2	24/0 1/20 22	NIL		MAHESH KUMAR, SPS TO M(J), CESTAT, CHANDIGAR H	Permission for deletion of order	PA to Registr ar			
283/ 202 2	24/0 1/20 22	NIL		SWAPNIL TIWARI, AR	Applicatio n reg.		AR(Admi n)		
284/ 202 2	24/0 1/20 22	F.NO. C-19/M-IMMOVABLE PROPERTY/2009		MOHINDER SINGH, DR, CESTAT, CHENNAI	forwarding immovable property return		AR(Admi n)		

285/2022	24/01/2022	F.NO. CESTAT/AHD/PER/66/2021/21	RAJU, MEMBER (T), CESTAT, AHMEDABAD	Statement of immovable property for the year 2021		AR(Admin)		
286/2022	24/01/2022	F.NO. CESTAT/ADMN/MISC/TRNS/2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	forwarding of 3 preference for transfer		AR(Admin)		
287/2022	25/01/2022	NIL DATED 10.01.2022	P. ANJANI KUMAR, M(T), CESTAT, MUMBAI	Joining Report	Administration Section			
288/2022	25/01/2022	NIL DATED 17.01.2022	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Joining Report	Administration Section			
289/2022	25/01/2022	NIL DATED 17.01.2022	P. ANJANI KUMAR, M(T), CESTAT, MUMBAI	Grant of four days earned leave	Administration Section			
290/2022	25/01/2022	NIL DATED 21.01.2022	ANIL CHOUDHARY, M(J), CESTAT, DELHI	Permission for pronouncement of order	PA to Registrar			
291/2022	25/01/2022	NO. CESTAT/WZB/PAK/2021 DATED 17.01.2022	P. ANJANI KUMAR, M(T), CESTAT, MUMBAI	Extension of period to pronounce reserved orders	PA to Registrar			
292/2022	25/01/2022	F. NO. CCU/ARS/NOV, 2021/CESTAT/62 DATED 18.01.2022	RAKESH AGARWAL, DY. COMMISSIONER (AR)	Clarification reg. Disposal and Institution of cases in the	PA to Registrar			

				monthly report of Registry				
293/2022	25/01/2022	NIL	P. ANJANI KUMAR, M(T), CESTAT, MUMBAI	Disposal Statement of appeals for the month of December 2021	PA			
294/2022	25/01/2022	NIL DATED 04.01.2022	T. V. UNNIKRISHNAN, SPS TO M(T), CESTAT, MUMBAI	Disposal Statement for DEC 2021 in r/o Sanjiv Srivastava, Member(Technical)	PA			
295/2022	25/01/2022	NIL	AJAY SHARMA, M(J)	Monthly Disposal Statement for December 2021	PA			
296/2022	25/01/2022	NIL DATED 10.01.2022	SPS TO MEMBER (TECHNICAL)	Disposal statement for the month of December 2021 in r/o C.J. Mathew, M(T)	PA			
297/2022	25/01/2022	NIL	DR. S. K. PATI, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for December 2021	PA			
298/2022	25/01/2022	F. NO. 14/A/C/CESTAT/KOL/98/399 DATED 19.01.2022	DR, CESTAT, KOLKATA	Forwarding of MED bill for final payment of		AR(Admin)		

				Rs. 218218 in r/o Ms. Mala Bhattacharya head clerk				
299/2022	25/01/2022	CESTAT/AHD/ADMN/17/2012/25 DATED 20.01.2022	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDABAD	Statement of immovable property return in prescribe performa for the year 2021 (as on 01.01.2022)		AR(Admin)		
300/2022	25/01/2022	F. NO. E/50081/2020 & ORS. DATED 24.01.2022	RAKESH AGARWAL, DY. COMMISSIONER (AR)	Supplementary e-hearing cause list dated 11.11.2021 for hearing before the special bench, CESTAT, new delhi	DR(J)			
301/2022	25/01/2022	NIL DATED 25.01.2022	SPS TO PRESIDENT	Reimbursement of electricity bill	CT Section			
302/2022	25/01/2022	NIL DATED 18.01.2022	AR, CESTAT, AHMEDABAD	Larger Bench matters hearing notice	PA to Registrar			
303/2022	25/01/2022	CESTAT/AD/ADMN/CIRCULAR/ORDER/NOTICE/2/2013/23 DATED 17.01.2022	SANTOSH KUMAR TIWARI, AR, CESTAT,	Information regarding Covid 19	PA to Registrar			

			AHMEDABAD					
304/2022	25/01/2022	NIL DATED 17.01.2022	REKHA SHEKHAWAT, STENO - I	Permission for pronouncement of order	PA to Registrar			
305/2022	25/01/2022	NIL DATED 25.01.2022	J.K. GOLAY, SPS	Corrections in appeal uploaded	PA to Registrar			
306/2022	25/01/2022	ST/506/2012/401 DATED 21.01.2022	T. K. SARKAR, DR, CESTAT, KOLKATA	In the matter of M/s. National Enterprises vs. Commissioner of Center Excise, BBSR-II	PA to Registrar			
307/2022	27/01/2022	NIL		Book titled "Prevention of Money Laundering Act, 2002"	Library			
308/2022	27/01/2022	NIL	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Leave application cum joining report		AR(Admin)		
309/2022	27/01/2022	NIL DATED 07.01.2022	DR. S. K. PATI, M(J), CESTAT, MUMBAI	Clarification submitted in response to the letter of the AR, New Delhi regarding sanction of my		AR(Admin)		

				commutated leave sought in the first week of Oct 2021				
310/2022	27/01/2022	F. NO. CESTAT/MUM/ADMN/2019 DATED 24.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	O.A. No. 724 of 2019: Dr. S. K. Pati vs. M/o Finance		AR(Admin)		
311/2022	27/01/2022	F. NO. CESTAT/MUM DATED 24.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Joining Report		AR(Admin)		
312/2022	27/01/2022	F. NO. PF/CESTAT/MUM/ADMN/USV /2021 DATED 25.01.2022	S. K. MOHANTY, M(J), CESTAT, MUMBAI	Application for nomination for Course Code e-Tendering-02 (Training on e-Tendering Procedure)		AR(Admin)		
313/2022	27/01/2022	F. NO. 41(1)/OUT SOURCE/STENO/CESTAT/2016 DATED 24.01.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Bill for hiring of one steno on monthly contract basis for Jan 22		AR(Admin)		
314/2022	27/01/2022	F. NO. 23/ESTT/CESTAT/KOL/98/410 DATED 24.01.2022	T. K. SARKAR, DR, CESTAT, KOLKATA	Forwarding of file for hearing on 21.02.2022 before Larger	DR(J)			

				Bench				
315/2022	27/01/2022	NIL DATED 27.01.2022	ANIL CHOUDHARY, M(J), CESTAT, DELHI	Permission for pronouncement of order	PA to Registrar			
316/2022	27/01/2022	NIL DATED 27.01.2022	ANIL CHOUDHARY, M(J), CESTAT, DELHI	Permission for pronouncement of order	PA to Registrar			
317/2022	27/01/2022	NIL	DR, CESTAT, KOLKATA	Larger Bench matters hearing notice	PA to Registrar			
318/2022	27/01/2022	NIL DATED 24.01.2022	AR, CESTAT, AHMEDABAD	C/338/2009	PA to Registrar			
319/2022	27/01/2022	NIL	AJAY SHARMA, M(J)	Disposal Statement for DEC 2021	PA			
320/2022	31/01/2022	F. NO. CESTAT/MUM/MOBILE/MEMBER/2018/55 DATED 21.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Providing mobile handset to Mr. Sanjiv Srivastava, M(T), CESTAT, Mumbai	Administration Section			
321/2022	31/01/2022	F. NO. A-38(1)/RETIREMENT/KSR-SPS/CESTAT/CHENNAI/2022 DATED 24.01.2022	BALASUBRAMANIAN S., AR, CESTAT, CHENNAI	Superannuation: Sh. K. S. Ramesh, SPS on 31.05.2022 (A/N)	AR(Admin)			
322/2022	31/01/2022	F. NO. CESTAT/MUM/ADMN/OA NO. 724/2019 DATED 19.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Recusing to pursue the case in O.A. 724 of 2019:	AR(Admin)			

				Sh. Dr. S. K. Pati vs. M/o Finance				
323/2022	31/01/2022	F. NO. 05/CESTAT/BANG/RENT DATED 20.01.2022	V. P. PANDEY, DR, CESTAT, BANGALORE	Issue of fair rent certificate - CESTAT, Bangalore		AR(Admin)		
324/2022	31/01/2022	F. NO. 01/CESTAT/BANG/ADMN. DATED 21.01.2022	DR, CESTAT, BANGALORE	Office Order dated 21.01.2022		AR(Admin)		
325/2022	31/01/2022	FILE NO. CESTAT/AHD/M(J)/2022/28 DATED 24.01.2022	RAMESH NAIR, M(J), CESTAT, AHMEDABAD	Statement of Immovable Property for the year 2021 as on 01.01.2022 in r/o Mr. Ramesh Nair, M(J), CESTAT, Ahmedabad		AR(Admin)		
326/2022	31/01/2022	NIL	SUKHBIR SINGH, MTS	Leave application		AR(Admin)		
327/2022	31/01/2022	NIL	MANOJ KUMAR SHARMA	Medical Reimbursement Claim		AR(Admin)		
328/2022	31/01/2022	NIL	MANOJ KUMAR SHARMA	Medical Reimbursement Claim		AR(Admin)		
329/2022	31/01/2022	F. NO. 01/CESTAT/BANG/PFE DATED 27.01.2022	DR, CESTAT, BANGALORE	Forwarding of VRS application and proforma		AR(Admin)		

				for abroad travel				
330/2022	31/01/2022	F. NO. A-20(1)/PERS. FILE/SDD-STENO GR. I/CESTAT/CHE/2018 DATED 24.01.2022	BALASUBRAMANI S., AR, CESTAT, CHENNAI	Forwarding of transfer request of Sh. Saikat Das Das, Steno Gr. I		AR(Admin)		
331/2022	31/01/2022	F. NO. CESTAT/MUM/ADMIN/MISC DATED 28.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Financial sanction of 04 nos. computer desktop		AR(Admin)		
332/2022	31/01/2022	F. NO. 18(1)/MISC/CESTAT/ALD/2015 - PART-IV DATED 27.01.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Sanction of Rs. 5,000/- in advance to meet day to day expense of office		AR(Admin)		
333/2022	31/01/2022	NIL DATED 24.01.2022	T. K. SARKAR, DR, CESTAT, KOLKATA	copy of recent judgement of Orissa High Court	Administration Section			
334/2022	31/01/2022	NIL	TAXMANN	Magazine	Library			
335/2022	31/01/2022	NIL DATED 24.01.2022	AR, CESTAT, AHMEDABAD	C/338/2009 arising out of OIO no. CC-MJ/06/2009/ADJ.AC C dated 16.03.2009	PA to Registrar			
336/2022	31/01/2022	F. NO. CESTATAHD/RECORDS/04/2014/29 DATED 24.01.2022	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDABAD	listing of matter before the LB in light of Order No. 8 of	PA to Registrar			

				2021 dated 14.01.2022				
337/ 202 2	31/0 1/20 22	NIL DATED 18.01.2022	SWAPNIL TIWARI, AR	Bench Wise Statement showing pendency, institution and disposal of appeals and stay application s with year wise break up of appeals pending as on 01.01.2022	PA			
338/ 202 2	31/0 1/20 22	NIL	AR, CENTRAL REGISTRY	Cause list for e- hearing of defect cases	PA			